

## Form II

Information to be furnished to the Reserve Bank by the Asset Reconstruction Company (ARC) while forwarding the application for seeking prior approval of Sponsors

| SI No. | Particulars   | Remarks |
|--------|---|---------|
| 1.     | Name of the ARC   |         |
| 2.     | Paid-up share capital of the ARC  |         |
| 3.     | Name of the existing sponsors of the ARC  |         |
| 4.     | Name of the proposed sponsor  |         |
| 5.     | Proposed sponsor's track record on integrity and reputation   |         |
| 6.     | Report of the ARC on the acquisition (based on a review by the Board of Directors)  |         |
| 7.     | Whether the proposed sponsor is resident or non-resident  |         |
| 8.     | Whether the proposed sponsor or persons/ entities listed in Part B of <a href="#">Form I</a> has been subject to any proceedings of serious disciplinary or criminal nature |         |

Encl:

1. Report of the ARC
2. Copy of the Board Resolution
3. Form I for individual sponsors

Signature of Authorised Official of the Company

Name :

Designation :

Company Seal :

Date :

Place :